

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
SOUTH ZONAL BENCH AT CHENNAI
[COURT III : Division Bench B1]**

**Application Nos.: ST/EH/42038-42040/2018, ST/EH/42032-42037/2018
In: ST/41157-41159/2015, ST/41824-41829/2015**

M/s. Cognizant Technology Solutions India P. Ltd., : Appellant
6th Floor, New No. 165, Old No. 110,
Menon Eternity Building,
St. Mary's Road, Alwarpet,
Chennai – 600 018

Versus

The Commissioner of C.Ex. & Service Tax, : Respondent
Large Taxpayer Unit, Chennai

Appearance:-

Shri. R. Rajaram, Consultant
for the Appellant

Shri. K. Veerabhadra Reddy, ADC (AR)
for the Respondent

CORAM:

Hon'ble Ms. Sulekha Beevi C.S., Member (Judicial)

Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)

Date of Hearing/Decision: 26.02.2019

Misc. Order Nos. **40130-40138 / 2019**

Per Bench :

The above early hearing applications have been filed by the appellant seeking out-of-turn hearing of the appeals.

2. On behalf of the appellant/applicant, Ld. Consultant Shri. R. Rajaram submitted that the amount involved is above Rs. 2 crores and is also a covered issue.

3. Ld. AR Shri. K. Veerabhadra Reddy appearing on behalf of the respondent submitted that he has no objection for granting early hearing in the matter.

4. Heard both sides.

5. Since the amount involved is above Rs. 2 crores, the appellant is given an out-of-turn hearing. The Miscellaneous Applications for early hearing of the appeals are allowed. The Registry is directed to list the appeals for **hearing on 24.06.2019.**

(Dictated and pronounced in open court)

(Madhu Mohan Damodhar)
Member (Technical)

(Sulekha Beevi C.S.)
Member (Judicial)

Sdd